

**IN THE INCOME TAX APPELLATE TRIBUNAL
“A” BENCH : BANGALORE**

**BEFORE SHRI. CHANDRA POOJARI, ACCOUNTANT MEMBER
AND SHRI. PAVAN KUMAR GADALE, JUDICIAL MEMBER**

ITA Nos.17 to 20/Bang/2019
Assessment Years : 2010-11 to 2013-14

M/s. Rajesh Enterprises, Ugargol Building, Bardan Galli, Hubli – 20. PAN : AADFR 4941 C	Vs.	The Assistant Commissioner of Income Tax, Circle – 3(1), Hubli.
APPELLANT		RESPONDENT
Assessee by	:	Shri. Pranav Krishna, Advocate
Revenue by	:	Shri. Kannan N, JCIT (DR)(ITAT), Bengaluru
Date of hearing	:	24.11.2020
Date of Pronouncement	:	24.11.2020

ORDER

Per Bench:

These are the appeals filed by the assessee against the separate orders of CIT(A), Hubli, dated 16.10.2018.

2. At the time of hearing, learned AR of the assessee submitted that letter dated 24th November, 2020 is filed stating that the assessee is intending to settle the litigation by opting for Vivad Se Vishwas Scheme, 2020, and has filed Form No.1 and 2 under the Vivad Se Vishwas Scheme, 2020. The learned Departmental Representative has no objection.

3. We heard the rival contentions and perused the material on record. The assessee has opted for Vivad Se Vishwas Scheme, 2020, and has filed Form Nos.1 and 2. Since the assessee has already filed the application, opting for Vivad Se Vishwas Scheme, 2020, we are of the view that no purpose will be served in keeping the appeals pending. Accordingly, we dismiss the appeals of the assessee as withdrawn and the assessee is at liberty to move an application under section 254(2) of the Act to recall the present order if the assessee intends to do so, in accordance with the provisions of law.

4. In the result, all the four appeals of the assessee are dismissed as withdrawn.

Pronounced in the open court on the date mentioned on the caption page.

Sd/-
(CHANDRA POOJARI)
Accountant Member

Sd/-
(PAVAN KUMAR GADALE)
Judicial Member

Bangalore,

Dated: 24.11. 2020.

/NS/*

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| 1. Appellants | 2. Respondent | 3. CIT |
| 4. CIT(A) | 5. DR, ITAT, Bangalore. | 6. Guard file |

By order

Assistant Registrar,
ITAT, Bangalore.